

GOVERNMENT OF TRIPURA URBAN DEVELOPMENT DEPARTMENT

THE TRIPURA MUNICIPAL (DELIMITATION OF CONSTITUENCIES) $(5^{\text{TH}}$ AMENDMENT) RULES, 2015

GOVERNMENT OF TRIPURA URBAN DEVELOPMENT DEPARTMENT

NO.F.14(1)-UDD DUD DEL 2015 DUZ- GO Dated. Agartala, The Ht Aug.2015.

NOTIFICATION

In exercise of the process conferred by Section 274 of the Impure Municipal Act. 1994, the State Government hereby trades the following Rules, further to award the Tripura Municipal Delimitation of the Constituencies. Fulles, 1994, namely-

1. Short title and commencement:

- These rules may be called the "Tripura Municipal (Delimitation of Constituencies) (5th Amendment Rules, 2015";
- They shall come unit force at once.

2. Amendment of Schedule under Form-"A":

In Column No.6 of THE SCHEDULE under Form-"A" of the Iripura Municipal Delimination of the Constituencies) Rules, 1994 (hereinafter referred to as the 'Principal Rules', the word "General" above 6(c), shall be substituted with the word "Un-Reserved(UR)".

3. Amendment of Schedule under Form-"B":

In Column No.6 of THE SCHEDULE under Form-"B" of the Principal Rules, the word "General" above 6(c), shall be substituted with the word "Un-Reserved(UR)".

4. Amendment of Schedule under Form-"C":

In Column No.5 of THE SCHEDULE under Form-"C" of the Principal Rules, the word "General" above 5(c), shall be substituted with the word "Un-Reserved(UR)".

5. Amendment of Schedule under Form-"C":

In Column No.5 of THE SCHEDULE under Form-"D" of the Principal Rules, the word "General" above 5(c), shall be substituted with the word "Un-Reserved(UR)".

By order of the Governor.

(Smt. Purnima Das)
Deputy Secretary to the
Government of Tripura

To

GOVERNMENT OF TRIPURA URBAN DEVELOPMENT DEPARTMENT

NO.F.14(1)-UDD/DUD/DEL/2015/4327-67 Dated, Agartala. The 144 Aug.2015.

CORRIGENDUM

Please read the Para No.5 as "Amendment of Schedule under Form – "D" instance of "Amendment of Schedule under Form – "C" as mentioned in the Notification No.F.14 – UDD/DUD/DEL/2015/4117-40 dated 07.08.2015.

(Smt. Purnima Das) Deputy Secretary to the Government of Tripura

1

....